GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1486

TO BE ANSWERED ON THE 26TH JULY, 2022/SRAVANA 04, 1944 (SAKA) FUNDS TO CYCLONE AFFECTED STATES

1486. SHRIMATI MALA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the funds released to the Cyclone (AMPHAN, AILA, FANI, YASH) affected States up to 30/06/2022 from the Disaster Management Fund; and
- (b) the details of the funds which the States have requested/demanded for the above purpose, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b): The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF) already placed at their disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State Governments and provides requisite logistics and financial support. Additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The details of assistance sought and funds released from National Calamity Contingency Fund (NCCF)/ National Disaster Response Fund (NDRF) to the States affected by cyclones Aila, Fani, Amphan and Yaas are given as under:-

(Rs. in Crore)

SI. No.	State	Amount sought from NCCF/NDRF	Amount approved by High Level Committee	Amount released from NCCF/NDRF
			(HLC)	
CYCLONE 'AILA' IN 2009				
1.	West Bengal	1743.14	516.86	166.87@
CYCLONE 'FANI' IN 2019				
2.	Odisha	5227.61	3338.22	3114.46#
CYCLONE 'AMPHAN' IN 2020				
3.	Odisha	201.96	128.23	500.00*
4.	West Bengal	35018.39	2707.77	2250.28#
CYCLONE 'YAAS' IN 2021				
5.	West Bengal	4474.95	586.59	300.00*
6.	Odisha	542.10	\$	500.00*
7.	Jharkhand			200.00*

- @ Funds released from NCCF, after adjusting 75% of funds available in Calamity Relief Fund (CRF) as opening balance as on 01.04.2009.
- * Released in advance to States 'on account basis'.
- \$ State Government informed about availability of funds in SDRF and did not seek any support from NDRF.

As per laid down guidelines, funds are released from NDRF subject to the adjustment of 50% of balance available in the SDRF account of the State on 1st April of the then financial year. Hence, in these cases, where sufficient fund was available in SDRF, the net out go from the NDRF was reduced, against the approved amount.
